

## NOTICE

Oath taking Ceremony of Hon'ble Shri Alok Srivastava, as Technical Member in the National Company Law Appellate Tribunal (NCLAT) will be held at **01:30 P.M. on 14<sup>th</sup> February, 2020 in the Court of Hon'ble Chairperson, National Company Law Appellate Tribunal (NCLAT), 2<sup>nd</sup> Floor, Mahanagar Doorsanchar Sadan (M.T.N.L Building), 9, C.G.O Complex, Lodhi Road, New Delhi-11003.** Learned Senior Advocates, Advocates and other professionals are cordially invited.

By Order

-sd/-  
(Registrar)  
NCLAT

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

-sd/-  
Registrar

## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.02.2020 (THURSDAY)

COURT III

10:30 AM

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical).**

**For Orders (For Correction)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 221 of 2020	Vijay Kumar V.Iyer Vs. Resolution Professional of Aircel Cellular Ltd.	Charu Bansal	

2.	Comp. App. (AT) (Ins) No. 222 of 2020	Vijay Kumar V.Iyer Vs. Resolution Professional of Dishnet Wireless Ltd.	Charu Bansal	
3.	Comp. App. (AT) (Ins) No. 223 of 2020	Vijay Kumar V.Iyer Vs. Resolution Professional of Aircel Cellular Ltd.	Charu Bansal	

#### For Orders

4.	Comp. App. (AT) (Ins) No. 181 of 2018 & I.A. No. 2946 of 2019	P. Chandra Sekhar Vs. Wincere Inc. & Ors.	Varun Mishra	Mohit D Ram
5.	Comp. App (AT) (Ins) No. 1271 of 2019	GRIDCO Ltd. Vs. Surya Kanta Satapathy & Ors.	Raj Kumar Mehta	Jeevan B. Panda
6.	Comp. App (AT) (Ins) No. 1340 of 2019	Ritu Murli Manohar Goyal Vs. SVG Fashions Ltd & Anr.	Keith Varghese	Rakesh Kumar
7.	Comp. App. (AT) (Ins) No. 1303 of 2019	Allahabad Bank Vs. Poonam Resorts Ltd. <b>With</b>	Reema Khorana	Anupam Sanghi
8.	Comp. App. (AT) (Ins) No. 1304 of 2019	Allahabad Bank. Vs. Link House Industries Ltd.	Reema Khorana	Anupam Sanghi
9.	Comp. App (AT) (Ins) No. 82 of 2020	Shadab Khan Vs. Nisus Finance and Investment Manager & Ors.	Amit Pawan	Shikhil Suri- R1&R2
10.	Comp. App (AT) (Ins) No. 41 of 2020	Konda Raghu Rami Reddy Vs. Sri Chaitanya Chlorides & Anr.	Kartik Seth	M.L. Sharma-R1 Naresh Kr. Sangam-IRP

#### For Admission (Fresh Cases)

11.	Comp. App. (AT) (Ins) No. 124-125 of 2020	Suraj Jose Vs. Federal Bank Ltd & Anr.	B. Renjith Marar	
12.	Comp. App. (AT) (Ins) No. 236 of 2020	Yogesh kumar Jashwantlal Thakkar Vs. Indian Overseas Bank & Anr.	Udit Gupta	
13.	Comp. App. (AT) (Ins) No. 268 of 2020	Office of the Officer, Special Economic Zone, Warora. Vs. V.Venkatachalam Resoluton Professional	Brijesh Kumar Tamber	

<b>14.</b>	Comp. App. (AT) (Ins) No. 269 of 2020	IDBI Bank Ltd. and Ors. Vs. C.Ramasubramaniam	K.V.Balakrishnan	
<b>15.</b>	Comp. App. (AT) (Ins) No. 270 of 2020	Park Energy Pvt. Ltd. Vs. Syndicate Bank & Ors.	Puneet Singh Bindra	
<b>16.</b>	Comp. App. (AT) (Ins) No. 271 of 2020	Subhash Agrawal Vs. AU Small Finance Bank Ltd & Anr.	Awanish Sinha	

**For Admission (After Notice)**

<b>17.</b>	Comp. App (AT) (Ins) No. 62 & 98 of 2020	SE Forge Ltd. Vs. Welmech Engineering Company Pvt. Ltd.	Mahesh Agarwal	
<b>18.</b>	Comp. App (AT) (Ins) No. 68 of 2020	Sirajudin Qureshi Vs. Jammu & Kashmir Bank Ltd. & Anr.	Amol Sinha	
<b>19.</b>	Comp. App. (AT) (Ins) No. 115 of 2020	M Vasudeva Chary Vs. Adroit Financial Services	A S. Satish Kumar	
<b>20.</b>	Comp. App (AT) (Ins) No. 82 of 2017	J.K. Jute Mill Mazdoor Morcha Vs. Juggilal Kamalapat Jute Mill Company Ltd.	Nishat Ahmed	Abhijeet Sinha Tarun Mehta C. S. Chauhan
<b>21.</b>	Comp. App. (AT) (Ins) No. 611 of 2019	TUF Metallurgical Pvt Ltd. Vs. Wadhwa Glass Processors Pvt Ltd.	Vikash Jain	Vineet Arora
<b>22.</b>	Comp. App (AT) (Ins) No. 1412 of 2019	NLMK India Service Centre Pvt. Ltd. Vs. FME Power solution (India) Ltd.	Rachit Devgun	
<b>23.</b>	Comp. App. (AT) (Ins) No. 10 of 2020	CA Rita Gupta Vs. Shilpi Cable Technologies Ltd.	Mukund Rawat	
<b>24.</b>	Comp. App. (AT) (Ins) No. 126 of 2020	New Engineering Works Vs. NTPC GE Power Services Pvt Ltd.	Ankur S. Kulkarni	
<b>25.</b>	Comp. App. (AT) (Ins) No. 131 of 2020	Phoenix ARC Pvt Ltd. Vs. Patna Highway Projects Ltd & Anr.	Rohit Ghosh	
<b>26.</b>	Comp. App. (AT) (Ins) No. 132 of 2020	C R Badrinath Vs. Eight Capital India (M) Ltd. & Anr.	Ravi Raghunath	
<b>27.</b>	Comp. App (AT) (Ins) No. 160 of 2020	Siemens Healthcare Pvt Ltd. Vs. Ausadh Vyapaar Pvt Ltd.	Deepesh	

28.	Comp. App. (AT) (Ins) No. 170 of 2020	Pranav Sharma Vs. Syndicate Bank	Shankari Mishra	
29.	Comp. App. (AT) No. 359 of 2019	Danesa Raghulal Vs. T.R. Venugopal <b>With</b>	Y. Arunagiri	S & M Associates
30.	Comp. App. (AT) No. 361 of 2019	Danesa Raghulal Vs. T.R. Venugopal <b>With</b>	Y. Arunagiri	S & M Associates
31.	Comp. App. (AT) No. 362 of 2019	Danesa Raghulal Vs. T.R. Venugopal	Y. Arunagiri	S & M Associates
32.	Competition Appeal (AT) No. 01 of 2020	Maj Pankaj Rai Vs. Secretary, Competition Commission of India & Ors.	Pankaj Rai	Dinoo Muthappa- R2

**For Hearing**

33.	Comp. App (AT) (Ins) No. 1420 of 2019	Karan Gambhir Vs. Sajeve Bhushan Deora & Ors. <b>With</b>	Karan Gandhi	Rudreshwar Singh-R1 Sumesh Dhawan- R2 Rakesh Kumar-R3,4
34.	Comp. App. (AT) (Ins) No. 1430 of 2019	DD Real Estate Pvt. Ltd. Vs. Sajeve Bhushan Deora & Ors. Liquidator for Forgings Pvt. Ltd.	Akshay Ringe	Akshay Ringe

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Hearing**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) (Compt.) No. 10 of 2017 (Old Appeal No. 48/2016)	Shree Cement Limited Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Samar Bansal (R-CCI)
2.	TA (AT) (Compt.) No. 39 of 2017 (Old Appeal No. 02/2017)	J.K. Lakshmi Cement Ltd. Vs. CCI & Anr. <b>With</b>	Jeevan Prakash	Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI)
3.	TA (AT) (Compt.) No. 40 of 2017 (Old Appeal No. 03/2017)	Ambuja Cements Ltd. Vs. CCI & Ors. <b>With</b>	Pallavi S. Shroff, Harman Singh Sandhu	Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI)

4.	TA (AT) (Compt.) No. 41 of 2017 (Old Appeal No. 04/2017)	ACC Limited. Vs. CCI &Ors. <b>With</b>	Pallavi S. Shroff, Harman Singh Sandhu	Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI)
5.	TA (AT) (Compt.) No. 42 of 2017 (Old Appeal No. 05/2017)	J.K. Cement Ltd. Vs. CCI &Anr. <b>With</b>	P.K. Bhalla	Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI)
6.	TA (AT) (Compt.) No. 43 of 2017 (Old Appeal No. 06/2017)	M/s. Shree Cement Ltd. Vs. CCI &Ors. <b>With</b>	Manas Kumar Chaudhuri, PranjalPrateek, DhruvRajain	Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI)
7.	TA (AT) (Compt.) No. 44 of 2017 (Old Appeal No. 08/2017)	Ultra Tech Cement Ltd. Vs. CCI &Ors. <b>With</b>	Nisha Kaur Uberoi	Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI)
8.	TA (AT) (Compt.) No. 45 of 2017 (Old Appeal No. 11/2017)	Jaiprakash Associates Ltd. Vs. CCI &Anr.	H.S. Chandhoke, Kanika Chaudhary Nayar, G.R. Bhatia	Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI)
9.	Competition App. (AT) No. 19 of 2018	Dilip Gaur Vs. Competition Commission of India <b>With</b>	Nisha Kaur Uberoi	Bindu K. Nair
10.	Competition App. (AT) No. 20 of 2018	Rajeev Gopal Vs. Competition Commission of India <b>With</b>	Nisha Kaur Uberoi	Bindu K. Nair
11.	Competition App. (AT) No. 21 of 2018	Sanjay Kumar Verma Vs. Competition Commission of India	Nisha Kaur Uberoi	Bindu K. Nair
12.	Competition App.(AT) No. 63 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India &Ors. <b>With</b>	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)
13.	Competition App.(AT) No. 64 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)
14.	Competition App.(AT) No. 65 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)
15.	Competition App.(AT) No. 66 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)

16.	Competition App. (AT) No. 83 of 2018	India Glycols Limited Vs. Competition Commission of India & Ors.  <b>With</b>	Manas Kumar Chaudhuri	Udayan Jain (R1), Rishi Sood (R2), Reeta Mishra (R5-7), Sanjeev Kr. Singh (R8 & R18), MM Sharma (R19) Pankaj Bhagat (R9,12,16,17 &20), Gautam Shahi (R14)
17.	Competition. App. (AT) No. 86 of 2018	Balrampur Chini Mills Ltd Vs. CCI & Ors <b>With</b>	Gautam Shahi	Navdeep Singh Suhag-CCI
18.	Competition App. (AT) No. 91 of 2018	Bajaj Hindustan Sugar Ltd. Vs. Ester India Chemicals Ltd. &Ors. <b>With</b>	Naveen Chawla	Saurabh Mishra-CCI
19.	Competition. App. (AT) No. 92 of 2018	Mawana Sugars Ltd. Vs. Competition Commission of India & Anr. <b>With</b>	P.K. Bhalla	
20.	Competition App. (AT) No. 93 & 98 of 2018	Dalmia Bharat Sugar & Industries Ltd. Vs. Competition Commission of India & Anr. <b>With</b>	M.M. Sharma	Sanyat Lodha-R1
21.	Competition App. (AT) No. 94 of 2018	Uttam Sugar Mills Ltd. Vs. Competition Commission of India &Ors. <b>With</b>	Sanjeev Kumar Singh	Sanyat Lodha- R1
22.	Competition. App. (AT)No. 97 of 2018	Triveni Engineering & Industries Ltd Vs. Ester India Chemicals Ltd & Anr. <b>With</b>	Rishi Agrawala	
23.	Competition App. (AT) No. 99 of 2018	The Andhra Sugars Ltd. Vs. Competition Commission of India &Ors. <b>With</b>	Avdhesh Bairwa	Saurabh (R-CCI)
24.	Competition App. (AT) No. 100 of 2018	The Avadh Sugar & Energy Ltd. Vs. Competition Commission of India & Ors.  <b>With</b>	Pankaj Bhagat	Sanyat Lodha
25.	Competition App. (AT) No. 101 of 2018	Sir Shadi Lal Enterprises Vs. Ester India Chemicals Ltd. &Ors. <b>With</b>	Anil Kumar Mishra	Sanyat Lodha

26.	Competition App. (AT) No. 102 of 2018	KM Sugar Mills Ltd. Vs. Competition Commission of India & Anr. <b>With</b>	Pankaj Bhagat	Sanyat Lodha
27.	Competition App. (AT) No. 103 of 2018	Indian Sugar Mills Association Vs. Competition Commission of India & Ors. <b>With</b>	Sindoor VNL	Sanyat Lodha- R1 Manu Krishnan-R3
28.	Competition App. (AT) No. 104 of 2018	The Seksaria Biswan Sugar Factory Ltd. Vs. Competition Commission of India & Anr. <b>With</b>	Pankaj Bhagat	Navdeep Singh Suhag-R1
29.	Competition Appeal (AT) No. 03 of 2019	Simbhaoli Sugars Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Sushil Shukla	Saurabh Mishra
30.	Competition. App. (AT) No. 05 of 2019	Shree Kamrej Vibhag Sahakari Khand Udoyg Mandali Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Bhushan V.Mahadik	Sanyat Lodha(R-CCI)
31.	Competition. App. (AT) No. 06 of 2019	Sahakari Khand Udoyg Mandal Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Bhushan V.Mahadik	Sanyat Lodha- R1
32.	Competition. App. (AT) No. 07 of 2019	Shree Ganesh Khand Udoyg Sahakari Mandli Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Bhushan V.Mahadik	Sanyat Lodha- R1
33.	Competition. App. (AT) No. 08 of 2019	Shree Mahuva Pradesh Sahakari Khand Udoyg Mandali Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Bhushan V.Mahadik	Sanyat Lodha
34.	Competition. App. (AT) No. 10 of 2019	Sri Sarvaraya Sugars Ltd. & Ors. Vs. Competition Commission of India & Ors.	Sudpito Sarcar	Udayan Jain

<b>35.</b>	Competition Appeal (AT) No. 51 of 2019	National Consumers Co-operative Federation of India Lrtd. Vs. New Town Electric Supply Company Ltd. & Ors.	Ankit Kohli	Sujoy Mondal-R1,2
------------	--	--	-------------	-------------------

**Copy to: -**

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By Order**

**-sd/-  
Registrar**